

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) to (c) Income-tax Authorities searched the business premises of the following groups on 24.6.1983 :—

- (i) M/s United Towers (India) Pvt. Ltd. (R. K. Gupta Group).
- (ii) M/s Jaina Properties.
- (iii) M/s Prakash Property Dealers.

Business premises of their associate concerns and residences of persons connected therewith were also searched simultaneously at Delhi, Bombay, Madras, Bangalore and Chandigarh. The searches resulted in the seizure of prima facie unaccounted assets valued at Rs. 16.9 lakhs approximately.

Seized documents are under scrutiny for taking appropriate action under various Direct Taxes Acts.

Amount Lost due to Dacoities in Banks

975. SHRI CHITTA MAHATA :
SHRI AMAR ROY PRADHAN :

Will the Minister of FINANCE be pleased to state :

(a) the amount lost by the nationalised banks on account of dacoities in the country during 1982-83 and till date; and

(b) the steps taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) the available information regarding the amount involved in the bank robberies/dacoities that were reported by the commercial banks in 1982 and during the period 1.1.83 to 30.6.83 is given below :—

1982 —Rs. 140.48 lakhs (approx.)
plus gold valued at Rs.
16.86 lakhs.

During the period—Rs. 56.62 lakhs (approx.)
1.1.83 to 30.6.83 plus gold/gold ornaments
worth Rs. 40.15 lakhs
(approx.)

(b) Government have issued instructions to all public sector banks to tighten security measures within their premises. Detailed instructions have also been issued by the Government to public sector banks regarding specific additional security measures that should be taken by them. The State Governments, who are primarily responsible for the maintenance of law and order, have been requested to take suitable preventive measures.

Proposal to use Kayathar Aerodrome (Tuticorin)

976. SHRI K.T. KOSALRAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the proposal to use the Kayathar Aerodrome (Tuticorin) has been examined ; and

(b) if so, by what time this will be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

Shifting of Income Tax Work of SBI from Calcutta to Bomay

978. SHRI SAIFUDDIN CHOUDHARI :
SHRI SOMNATH CHATTERJEE :
SHRI SATYASADHAN CHAKRABORTY : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any note protesting against the shifting of the Income tax Work of State Bank of India from Calcutta to Bombay thus denuding the importance of the Calcutta officeresulting in